(b) and (c). A Committee has been constituted to have a fresh appraisal of the ship acquisition procedures of the Shipping Corporation of India Ltd. The Committee will inter-alia look into the orders placed by SCI on a South Korean Ship Yard for 12 bulk carriers to ascertain whether the orders placed were on competitive rates, and were on realistic estimate of freight earnings and will also comment on the future course of action alongwith financial implications on this specific acquisition, Further action if any would be initiated after the Committyee submits its report.

Quitting of post by Ken Bosen-India's chief athletics coach

- 458. SHRIMATI GEETA MUKHERJEE: Will the minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether the attention of Government has been drawn to the news item captioned "Bosen quits in disgust to coach in Taiwan" appearing in the patriot dated 30 September, 1986, wherein it is inter alia mentioned about development of Sports that "the problem in India is not that we are following the wrong system, but that we have no system"; and
 - (b) if so, Government's reaction thereon?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA): (a) Yes, Sir.

national sports federations and other agencies engaged in the promotion of sports needs improvement. it is difficult to share the view that there is no sports system in the country. According to information furnished by the Director-General, Netaji Subhas National Institute of Sports, Patiala, Shri Bosen has refused for "all time to come" the offer of employment made to him by the Taiwan Athletic Federation. Shri Bosen continues in his present job in the Institute,

Care available to patients in All India Institute of Medical Sciences

459. SHRIMATI GEETA MUKHERJEE: SHRI NARAYAN CHOUBEY:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that about 50 per cent of the patients of Neuro-surgery who come to the All India Institute of Medical Sciences, New Delhi, die before they get an appointment; and
- (b) if so, the details thereof and what measures are proposed to be taken to improve the situation?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) No, Sir.

(b) The AIIMS Hospital provides adequate medical care within the constraints of space and finance to all patients including those needing consultations with Neuro Surgeons. The Neuro-surgery OPD, which functioned once a week in the past, has started functioning three times a week in view of the increased workload. The bed strength of the Neuro-surgery Department is at present 39. The expansion programme of Neuro Sciences Centre is already in progress in a phased manner. When the Centre is commissioned fully, it will have 180 beds for Neuro-surgery including 15 to 20 intensive care beds.

Proposal to declare P. T. Usha as National athlete

460. SHRIMATI GEETA MUKHERJEE: SHRI MUKUL WASNIK: SHRI SODE RAMAIAH: SHRI MULLAPPALLY RAMACHANDRAN:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

(a) whether the Kerala Government has recommended to Union Government to

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declare Miss P. T. Usha, India's Star performer at the Sevul Asiad, as a National athlete as the Brazilian Government did in the case of legendary foot-baller Pele; and

(b) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINIS-TRY OF HUMAN RESOURCE DEVE-LOPMENT (SHRIMATI MARGARET ALVA): (a) and (b). Kerala State Government have recommended that Km. P. T. Usha be adopted by Government of India as a national athlete as was done by Brazil in the case of legendary footballer Pele. The position in this regard has been ascertained from our Embassy in Brazil, who after contacting the authorities of the National Confederation of Sports, Brazil have indicated that neither Pele nor any other sportsperson in Brazil has been declared as a national asset. Km. P. T. Usha had, however, been already given a special status as an outstanding athlete by providing the following special facilities to her until 31st October, 1986, which have now been extended till 31st October, 1988:

- Provision of a coach for exclusive training, and
- (ii) training at her place of choice and get training facilities and allowances, as are available in a coaching camp, even when she is not in a formal coaching camp.

Report of UNICEF re: Death of infants in U.P.

- SHRIMATI GEETA MUKHER-JEE: Will the Minister of HEALTH AND FAMILY WELFRAE be pleased to state:
- (a) whether Government's attentation has been drawn to a report of United Nations International Children's Emergency Fund wherein it is stated that more than 114 in-

fants in the age group of zero to four years are dying every hour in Uttar Pradesh due to lack of adequate immunisation facilities; and

(b) if so, what steps are being taken in this regard?

THE MINISTER OF STATE **OF** HEALTH IN THE DEPARTMENT THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) No. Sir.

(b) Question does not arise.

[Translation]

Incomplete irrigation schemes in Uttar Pradesh

- 462. SHRI HARISH RAWAT: Will the Minister of WATER RESOURCES be pleased to state:
- (a) whether a number of medium and minor irrigation schemes in Uttar Pradesh are other lying incomplete or work on them has not even been taken up due to paucity of funds; and
- (b) if so, the names of such schemes and when the work on incomplete schemes was started and the estimated cost and additional resources required by the State Government to complete these schemes?

THE MINISTER OF WATER RE-SOURCES (SHRI B. SHANKARANAND): (a) 20 medium irrigation schemes taken up before the Sixth Plan have spilled over into the Seventh Plan. Information on Minor schemes is not maintained at the Centre. Proliferation of projects resulting in thin spreading of available resources is one of the main reasons for delay in completion of projects.

(b) The available information is given in the Statement below. The additional resources required for completing the schemes would depend upon the time frame and resources that will be made available to these projects for completion.